

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Monday THE 9th Day Of December 2024
COURT HALL NO 8 SITTING AT DHARWAD BENCH (AFTER COMPLETION OF PRL.BENCH VC
MATTERS)
at 02:30PM
BEFORE

THE HON'BLE Mrs JUSTICE K S HEMALEKHA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>NON-COMPLIANCE OF OFFICE-OBJNS FOR 4TH TIME</u>			
1	RP 200026/2024 (,)	RAMCHANDRA K	
	-		
2	RP 200042/2024 (,)	GANESH SUBHASHCHANDRA KALBURGI ANANTH S JAHAGIRDAR & DESHPANDE G V	
	-		
<u>HEARING - INTERLOCUTORY APPLN</u>			
3	CP 200023/2024 (RES,) REG:I.A.2/2024 FOR AMENDMENT OF JUDGEMENT FILED BY ADVOCATE FOR PETITIONER.	SHIVANAND PATIL & VARUN PATIL	RESPONDENT - BASAYYA - SD

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